

**F.No. 370142/11/2018-TPL
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes**

New Delhi, dated the 30th of August, 2018

Subject: Framing of Income-tax rules relating to 'Significant Economic Presence' as per section 9(1)(i) of the Income-tax Act, 1961, Comments and suggestions - reg.

In order to frame income-tax rules relating to 'Significant Economic Presence' as per section 9(1)(i) of the Income-Tax Act, 1961, communication dated 13th July, 2018, inviting comments and suggestions of stakeholders and the general public was uploaded on the website of the Income-tax Department (www.incometaxindia.gov.in). The last date for furnishing of comments and suggestions was 10th August, 2018.

In view of the representations received requesting for extension of the time for furnishing of comments and suggestions, the last date for furnishing of comments and suggestions on the subject matter is extended up to 30th September, 2018. The comments and suggestions may be sent electronically latest by 30th September, 2018 at the email address ustpl3@nic.in.

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